

# Minutes of the Information and Communication Technology (ICT) Committee meeting, held on 08-12-2016

A meeting of the District ICT Committee is held today under the chairmanship of Smt. Hema Devi Bhuyan, District & Sessions Judge, Chirang at 4.00 PM in the Office chamber of District & Sessions Judge, Chirang at Kajalgaon. The following resolution has been taken in the meeting reference to the item: **Internet Connectivity in the District and Session Judge Court Complex at Kajalgaon, Chirang.**

**Resolution:** The ICT Committee has decided to call all the internet service providers (BSNL, Airtel, Aircel, Vodafone and Reliance), which are available in this area and fix a meeting with them for comparing the various internet plans and availability of network signal in the office complex at Kajalgaon, to find out the best suitable internet service provider for the office complex.

## **Present:**

1. **Smt Hema Devi Bhuayan,** ..... **Chairman**  
District and Session judge,  
Chirang, Kajalgaon  
*08/12/2016*
2. **Sri Debasish Kashyap,** ..... **Nodal Officer**  
Judicial Magistrate 1<sup>st</sup> Class,  
Chirang, Kajalgaon  
*08/12/2016*
3. **Sri Surajit Phukan,** ..... **Member**  
District Informatics Officer,  
NIC, Chirang  
*08/12/2016*
4. **Sri Raktim Baruah,** ..... **Member**  
Systems Officer,  
Chirang District Judiciary  
*08/12/2016*

# Minutes of the Information and Communication Technology (ICT) Committee meeting, held on 11-01-2017

A meeting of the District ICT Committee is held today under the chairmanship of Smt. Hema Devi Bhuyan, District & Sessions Judge, Chirang at 4.00 PM in the Office chamber of District & Sessions Judge, Chirang at Kajalgaon. The following resolutions have been taken in the meeting reference to the respective items:

**Item No.1:** Regarding implementation of CIS in the District and Session Judge Court Complex.

**Resolution No.1:** Since LAN work is completed and no server was provided yet, the ICT Committee has resolved and requested the District Informatics Officer, Chirang and Systems Officer, Chirang, to submit the configuration of required server, so that the same may be forwarded to the Hon'ble Gauhati High Court, for necessary action.

**Item No.2:** Regarding repairing of ICT equipments including Server, in the SDJM Court Complex, Bijni.

**Resolution No.2:** Since all the hardware including Server and UPS which are provided earlier under ecourt project are out of warranty, the ICT Committee has resolved to request a vendor to submit an estimate for repairing the damaged hardware, so that the requisite funds may be obtained from the Hon'ble Gauhati High Court.

**Item No.3** Regarding unavailability of internet connectivity in the Office of the District and Session Judge Court Complex at Kajalgaon.

**Resolution No.3** ICT Committee has resolved and decided to write to BSNL regarding the suitable broadband plan and its service at the office premises.

## Present:

1. **Smt Hema Devi Bhuyan,** ..... Chairman  
District and Session judge,  
Chirang, Kajalgaon
2. **Sri Debasish Kashyap,** ..... Nodal Officer  
Judicial Magistrate 1<sup>st</sup> Class,  
Chirang, Kajalgaon
3. **Sri Surajit Phukan,** ..... Member  
District Informatics Officer,  
NIC, Chirang
4. **Sri Raktim Baruah,** ..... Member  
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Chirang District Judiciary

11/01/2017

11/01/2017

Surajit Phukan  
11/01/2017

Raktim Baruah  
11/01/2017